

DIVISION BENCH

ITEM NO.142

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.111/ND/2012

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MAHMOOD ALAM & ANR V/S MODEL TANNER PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT, 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 30th May, 2024.

**-Sd-
(Court Officer)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*